

**W.P.(C) No. 22528 of 2015**

11      02.12.2019      Learned counsel for the opposite parties will make good the second copy of the reply filed by the opposite party no.2.

This matter to come up on 16.12.2019.

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**K.S. JHAVERI**  
**(CHIEF JUSTICE)**

.....  
**K.R. MOHAPATRA**  
**(JUDGE)**

*bks/bct*